

(a) whether the Union Government have curtailed the monthly quota of the wheat of the States;

(b) if so, the reasons therefor;

(c) to what extent it has been reduced;

(d) whether the Government propose to restore the original quota; and

(e) if so, the time by which it is likely to be restored?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDER SINGH): (a) No, Sir. On the contrary, wheat allocations to various States/Union Territories from the Central Pool for Public Distribution System have been progressively increased from 6.75 lakh tonnes for April, 1990 to 9.66 lakh tonnes for March, 1991.

(b) to (e). Do not arise.

#### **Separate Institute for Quality Control of Vaccines**

1745. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Central Research Institute has chalked out plans to increase production of vaccines and to curb its imports;

(b) if so, whether the Institute had requested the Union Government to set up a separate and independent national institute for standardisation and control of immunobiologicals to undertake quality control of vaccines produced in the country;

(c) if so, the reaction of the Union Government thereto; and

(d) by what time final decision is likely to be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY): (a) The Central Research Institute, Kasauli has chalked out proposals for increased production of D.P.T. Group of vaccines and J.E. vaccine.

(b) to (d). It has already been decided to set up a National Institute of Biologicals at Noida for this purpose.

[Translation]

#### **Action against F.P.S. of Delhi**

1746. SHRI R.N. RAKESH:  
SHRI MANIKRAO HODLYA  
GAVIT:  
SHRI R.M. BHOYE:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have conducted raids on some fair price shops in Delhi to check the black marketing of wheat, rice and other items;

(b) whether the licences of some of the fair price shopkeepers, who had been arrested during arrested during said raids, have been cancelled;

(c) whether the Government have opened new fair price shops in lieu of cancelled shops keeping in view the inconvenience caused to the public due to it; and

(d) if so, the number of such fair price shops opened so far?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDER SINGH): (a) Yes, Sir.

(b) to (d). During the period from No-

ember, 1990 to 28th February, 1991 Delhi Administration undertook raids/checking of 400 fair price shops and filed FIR in 25 cases as a result of which 25 persons were arrested. In a number of cases authorisations for running fair price shops were suspended pending final decision on these cases.

During the period of suspension of licences of a fair price shop, Delhi Administration arranges to attach the food cards to nearby fair price shops, to ensure that food card holders do not face any inconvenience on this account.

[English]

**Shifting of Fish and Poultry Trade out of Old City**

1747. SHRI R.N. RAKESH:  
SHRI R.M. BHOYE:  
SHRI MANIKRAO HODLYA  
GAVIT:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any proposal under consideration of the Government to decongest the Jama Masjid Area by shifting the fish and poultry trade out of the old city;

(b) if so, the details thereof; and

(c) the time by which the proposal is likely to be implemented?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN):

(a) to (c). The Delhi Administration has reported that the fish and poultry trade is to be shifted from the Jama Masjid area to Village Gazipur. The implementation of this scheme has already started in-as-much as

15 acres of land has been acquired by the Delhi Agricultural Marketing Board from the Delhi Development Authority and the lay out plans for the new market have since been approved by the Delhi Urban Art Commission and are awaiting approval of the D.D.A. The project is estimated to cost Rs. 10 to 12 crores.

[Translation]

**Centres for Redressing Consumer's complaints**

1748. SHRI TEJ NARAYAN SINGH:  
Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Delhi Administration has opened complaint centres for redressal of complaints of the consumers;

(b) if so, the details of such complaint centres opened so far; and

(c) the number of fair price shopkeepers arrested by Delhi Administration so far for blackmarketing and hoarding of essential commodities?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDER SINGH): (a) and (b). Delhi Administration has reported that they have set up a Control Room within the Food and Supplies Department which functions from 8.00 AM to 9.00 PM on all working days and closed days. The telephone Nos. are 2525744 & 2520255. Telephonic as well as written complaints are received in the Control Room. Complaint counters have also been opened at all the circle rationing offices.

(c): Delhi Administration has informed that upto 15th February, 1991, 21 F.P. Shopkeepers have been arrested for offences under the Essential Commodities Act.